

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)/181/9/HDB/2017
NAME OF THE COMPANY	Sri Lakshmi Srinivas«Jute Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Shakti International Pvt Ltd
NAME OF THE RESPONDENT(S)	Sri Lakshmi Srinivas Jute Mills Pvt Ltd
UNDER SECTION	9 of IBC

## **Counsel for Petitioner(s):**

•	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	VIMAL VASIREDON	ADVOCATE	VASEREDOY, VIMINE Q grace, Corn assozy I c 18	Vise

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
gard Chui Vinnelly			
leard Shri Vimal Vasireddy, Learned Counsel for t	he Petitioner.		

The Learned Counsel for the Petitioner submits that the petition is incomplete and so the Petition is returned. Post the case on 12.09.2017 if the Learned Counsel resubmits the Company petition duly completed.

Member (T)

Member (J)

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